

[English]

LPG connections and agencies in Karnataka

6408. SHRI S.B. SIDNAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise number of LPG connections released so far in Karnataka;

(b) the district-wise number of applications pending for new connections;

(c) the steps being taken for the immediate release of LPG connections; and

(d) the number of persons belonging to the Scheduled Castes and Scheduled Tribes to whom the LPG agencies have been allotted in Belgaum, Dharwad and Bijapur districts as on March 31, 1991?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). As on 1.4.91 there were 8.42 Lakhs LPG consumers and 2.62 lakhs persons were on the waiting list in Karnataka.

(c) Efforts are on the given LPG connections to as many applicants as early as possible.

(d) Seven.

Memorandum of Understanding for Wage Settlement

6409. SHRI S.M. LALJAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of Memorandum of understanding lying with the Government for wage settlement;

(b) the stages at which they are pending; and

(c) when they are likely to be settled?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). There Memoranda of Understanding for wage settlement are under examination.

Sale and Reservation of Fake Tickets

6410. SHRI JANARDAN MISRA: Will the Minister of RAILWAYS be pleased to refer to the reply given on 4 September, 1990 to Unstarred Question No. 4439 and state:

(a) whether the enquiry into the sale and reservation of fake tickets by reservation clerks working in the reservation office at Allahabad junction has been completed;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken against the persons found responsible?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) and (c). The allegations made in the complaint against the railway staff have not been substantiated. However, an outsider who was involved in the sale of fake ticket at Allahabad, had been arrested by the Government Railway Police. A criminal case has been filed in the Allahabad Court under sections 420/467/468/471 of I.P.C.

[Translation]

Loss in Catering Units in Railways

6411. SHRI RAM BADAN: Will the Minister of RAILWAYS be pleased to state: